

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 30th April, 2024, 10:30 A.M.

CP (IB) No. 37/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Small Industries Development Bank of India -Vs- Mohammad Nooruddin Amin & Anr.
Under Section	95 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Ramachandra Panigrahy, Adv.
Mr. Bijay Kumar Sethi, Adv.

For Respondent (s) Mr. Subhajeet Sahoo, Adv.

ORDER

Ld. Representing Counsel Mr. Bijay Kumar Sethi appeared for Mr. Ramachandra Panigrahy for petitioner/financial creditor. Ld. Proxy Counsel Mr. Subhajeet Sahoo appeared for the respondent/personal guarantor. RP also present in person. It is represented by the respondent/personal guarantor that today hardcopy of the objection has been filed, after serving copy upon the petitioner counsel. Further, RP also represents that yesterday she has already filed the hardcopy of the report in the office. Further, petitioner counsel said he has not received hardcopy of report of RP. The RP is directed to send copy of the report to the petitioner. List the matter on 10.06.2024.

SI

Kaushalendra Kumar Singh
Member (Technical)

SI

P. Mohan Raj
Member (Judicial)